



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.11.2023

NOTICE

Please take notice that the following matters adjourned in the Court-III on 30.11.2023.

The next date is 02.02.2024

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 25 of 2020 (PH)	Next Radio Ltd. Vs. Competition Commission of India & Ors.	Abhishek Malhotra Srishti Gupta	Shama Nargis Anirudh Bakhru-R1 Rajat Krishna Shruti Sharma-R2 Vijay Joshi-R3 Davander Prasad, Dy. Director Law CCI Shweta Gupta

By order of Hon'ble Chairperson

-Sd/-

Registrar